<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015</u> <u>APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015</u> <u>AND</u> APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

Dated: 20th April 2018

APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015 APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

In the matter of:		
Bharat Petroleum Corporation Ltd.		 Appellant(s)
Versus Sabarmati Gas Ltd. & Ors.	 Respondent(s)	

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of: Gail (India) Ltd.

Versus

.... Appellant(s)

Respondent(s)

Sabarmati Gas Ltd. & Ors.

<u>ORDER</u>

The Bench did not assemble today. List these matters on 13.07.2018.

COURT MASTER

....